

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

34. C.P.(CAA)/226(MB)2023
IN
C.A.(CAA)/60(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

MS. LAKSHMI GURUNG
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **10.04.2024**

Name of the Party: Ayodhya Gorakhpur SMS Tolls
Private Limited

Section 230-232 of Companies Act, 2013

ORDER

1. CA Nitin Gutka i/b ZADN & Associates for the Petitioner present.
2. Post this matter on **09.05.2024** before the Regular Bench.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

LAKSHMI GURUNG
Member (Judicial)